

THE TELANGANA PROPAGATION OF OTHER RELIGION IN THE
PLACES OF WORSHIP OR PRAYER (PROHIBITION) ACT, 2007.

(ACT NO. 24 OF 2007.)

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**THE TELANGANA PROPAGATION OF OTHER RELIGION IN
THE PLACES OF WORSHIP OR PRAYER (PROHIBITION)
ACT, 2007.¹**

ACT NO. 24 OF 2007.

1. (1) This Act may be called the ²Telangana Propagation of Other Religion in the places of worship or prayer (Prohibition) Act, 2007. **Short title, extent and commencement.**

(2) It extends to the whole of the State of ²Telangana.

(3) It shall be deemed to have come into force on the 24th May, 2007.

2. (1) The Government with a view to maintain public order, tranquility and serenity of a place of worship or prayer, prohibit propagation of a religion other than the religion traditionally practiced at such place, by words, either spoken or written or signs or by visible representation or distribute any printed material or other forms of religious literature. **Prohibition of Propagation of religion in places of worship etc.**

(2) The Government by order shall notify such places of worship or prayer from time to time.

3. Whoever contravenes the provisions contained in section 2 shall be punished with imprisonment which may **Offences and Penalties.**

1. The Andhra Pradesh Propagation of Other Religion in the places of worship or prayer (Prohibition) Act, 2007 received the assent of the Governor on the 9th August, 2007. The said Act in force in the combined State, as on 02.06.2014, has been adapted to the State of Telangana, under section 101 of the Andhra Pradesh Reorganisation Act, 2014 (Central Act 6 of 2014) vide. the Telangana Adaptation of Laws Order, 2016, issued in G.O.Ms.No.45, Law (F) Department, dated 01.06.2016.

2. Substituted by G.O.Ms.No.45, Law (F) Department, dated 01.06.2016.

extend to three years or with fine upto Rs. 5,000/- (Rupees five thousand) or with both.

Placing order
before the
Legislature.

4. Every order passed by the State Government under section 2 shall as soon as it is made be laid before the Legislature of the State.

Repeal of
Ordinance No.3 of
2007.

5. The Andhra Pradesh Propagation of Other Religion in the places of worship or prayer (Prohibition) Ordinance, 2007 is hereby repealed.

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